

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 02 /Apptt.

02nd March, 2015

Consequent upon superannuation of Sri Manoj Kumar Choudhary, Deputy Registrar (Non-Judicial)-III and Sri Kailash Prasad Sharma, Assistant Registrar (Non-Judicial)-I on 28.02.2015 as also on promotion of Sri Wadesh Karmali to the post of Assistant Registrar, Hon'ble the Chief Justice, exercising the powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, has been pleased to re-allocate the works/duties of the Officers, in the following manner mentioned in column No. 3 against their names, with immediate effect, till further orders:-

Sl. No.	Name of the Officer with designation	Work /duties assigned	Remarks
1.	2.	03	4.
1.	Sri Puspendu Mohan Ghosh, Deputy Registrar (Non-Judicial)-IV	1. Appointment Section. 2. Accounts (Establishment) Section, except Quarters & Building Matters. 3. Accounts General Section. 4. Court Masters' Section. 5. Legal assistants. 6. Inspection of Records and Enquiry Cell 7. Defect Removal Section 8. Record Room Section Besides above, he will sanction Casual Leave of Class II Officers & Staff posted in the aforesaid department/Sections	As Additional Duty
2.	Sri Rajeeva Kumar Singh, Assistant Registrar (Non-Judicial)- XX	Centralised Filing Section	As Additional Duty
3.	Sri Wadesh Karmali, Assistant Registrar (Non-Judicial)	Misc. Appeal , Tax Appeal Section & its Disposal Section	Earlier assigned to Sri Tej Pratap Shukla as additional duty

Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court,
Sd/-(A.K. Choudhary)
Registrar General

Memo No. _____ /Apptt. dated Ranchi, 02nd March, 2015

Copy forwarded to the Office of the Registrar General/ Registrar (Administration) I/c /Registrar (Vigilance) I/c / Registrar (Establishment) / Joint Registrar (Admn.)-II-cum- P.P.S. to Hon'ble the Chief Justice / All Joint Registrars / the Deputy Registrar (Protocol) / All Deputy Registrars /Incharge P.As' Section / All Assistant Registrars / Deputy Director (Translation) / Incharge Court Masters' Section / Court Officer I/c / All Section Officers /Stamp Reporter / Oath Commissioner... High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

Sd/-(A.K. Choudhary)
Registrar General

Memo No. 1780 /Apptt. dated Ranchi, 02nd March, 2015

Copy forwarded to the Central Project Co-ordinator I/c, e-courts' Project High Court of Jharkhand, Ranchi for uploading the same on the website of the Court.

Sd/-(A.K. Choudhary)
Registrar General